

LOK SABHA
UNSTARRED QUESTION NO. 2337
TO BE ANSWERED ON 8th JULY, 2019

Misuse of Domestic LPG Cylinders

2337. SHRI PARTHIBAN S.R.:

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the domestic LPG cylinders are being misused for commercial purposes;
- (b) if so, the details thereof and the action taken by the Government against the culprits; and
- (c) the steps taken by the Government to prevent this misuse and protect the genuine consumers by supplying LPG cylinders to them at their needs?

ANSWER

पेट्रो लयम एवं प्राकृतिक गैस मंत्री (श्री धर्मन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c) Public Sector Oil Marketing Companies (OMCs) have reported that the possibility of supply of LPG refills in the name of registered customers to unintended users by some unscrupulous elements cannot be ruled out. Whenever such complaints are received, these are investigated by OMCs. In all the established cases of irregularities by distributors/their staff, action is initiated against the concerned distributors as per the provisions of Marketing Discipline Guidelines(MDG)/ Distributorship Agreement.

OMCs carry out surprise inspections at distributors premises, conduct refill audits, surprise check at customer's premises, en-route checking of delivery vehicles etc. to prevent the diversion of domestic LPG.
